

The Minister of Labour (Shri V. V. Giri): (a) Out of the total sanctioned seats of 9,508, 12½ per cent. have been reserved for Scheduled Castes and 5 per cent. for Scheduled Tribes candidates.

(b) The reserved quota is declared open to others only to the extent to which scheduled castes and scheduled tribes candidates may not be available.

FOOD SCARCITY IN RAJASTHAN

1402. Shri Balwant Sinha Mehta: Will the Minister of Food and Agriculture be pleased to lay on the Table of the House the report received from the Chief Minister of Rajasthan regarding the relief measures undertaken by the State Government for famine-stricken or scarcity-affected areas of Rajasthan and about food situation there?

The Minister of Agriculture (Dr. P. S. Deshmukh): We have received a report for the fortnight ending 15th April, 1953, a copy of which is laid on the Table of the House. [See Appendix XI, annexure No. 51.]

A Joint Secretary of my Ministry was in Jaipur on the 1st and 2nd of May and has obtained full information regarding the Rajasthan Government's proposals for famine relief.

CHITTARANJAN LOCOMOTIVE FACTORY

1403. Shri Tulaidas: Will the Minister of Railways be pleased to state the expenses incurred on (i) capital equipment, and (ii) Land, Building and Social amenities in the Chittaranjan Locomotive Factory?

The Deputy Minister of Railways and Transport (Shri Alagesan): The expenses incurred and booked upto February 1953 are as follows:—

(i) Capital equipment Rs. 4,07,64,764.

(ii) Land, Building and Social amenities Rs. 7,58,69,928.

TRANSFERS OF RAILWAY STAFF

1404. Shri Jethalal Joshi: (a) Will the Minister of Railways be pleased to state whether Government are aware that most of the Railway employees are not able to give proper education to their children on account of their transfers or their services being at places where no educational facilities exist?

(b) Have Government made any provision for obviating this difficulty of their employees?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). Staff are transferred from one place to another in the interest of the administration or because of promotion. The extant rules provide for the grant of educational assistance to class III employees towards the cost of boarding and tuition fees of their children upto the High School standard if they are posted at stations where there is no school of the requisite standard. Government are also considering the question of providing hostels at certain selected railway centres to which the employees in class III and IV services posted at wayside stations can send their children for receiving the requisite education.

RAILWAY ZONAL TICKETS

1405. Sardar A. S. Saigal: (a) Will the Minister of Railways be pleased to state how much money has been received by each zone on account of Zonal Tickets which were purchased on the occasion of Railway Centenary?

(b) How many passengers actually travelled under this concession?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). The latest available figures of number of passengers (adult and children separately) booked on Shatabdi Tickets during the period 1st April to 16th April, 1953 over each zonal railway and the earnings derived therefrom are given below:—

Railways	Passengers		Total	Earnings Rs.
	Adult	Children		
Central	68,437	5,113	73,550	21,20,805
Southern	19,500	1,074	20,574	6,01,110
Western	17,322	1,012	18,334	5,34,840
Eastern	7,543	323	7,866	2,31,135
Northern	6,154	203	6,357	1,87,665
North-Eastern	1,593	27	1,620	48,195
Total	1,20,549	7,752	1,28,301	37,32,750
Total number of shatabdi tickets sold taking two child tickets as one			1,24,425	